# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES RAJYA SABHA

### **UNSTARRED QUESTION NO. 896**

ANSWERED ON 09<sup>TH</sup> FEBRUARY, 2024

#### FOOD PARK IN JHARKHAND

#### 896. SMT. MAHUA MAJI:

#### Will the MINISTER OF FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government is considering the establishment of a new food park in Jharkhand, given the only sanctioned Mega Food Park for Jharkhand was cancelled in 2019 due to unsatisfactory progress;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the number of projects approved, completed and under progress in Jharkhand under the Pradhan Mantri Formalization of Micro Food Processing Enterprise (PMFME) Scheme; and
- (d) the details of the funds sanctioned and released in FY 23-24 under PMFME Scheme for the State of Jharkhand?

#### **ANSWER**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (KM SHOBHA KARANDLAJE)

- (a) & (b). As on date, no proposal is under consideration for setting up of new Mega Food Park in Jharkhand or any other part of the country as the Mega Food Park Scheme has been discontinued with effect from 01.04.2021 with provision for committed liabilities only.
- (c). Under the PMFME Scheme, 1311 credit linked subsidy projects have been approved in the State of Jharkhand till 31<sup>st</sup> January 2024. Out of these, 553 projects have been completed and remaining 758 projects are under implementation.
- (d). For the State of Jharkhand, Rs. 6.50 crore has been released / allocated in FY 2023-24 for the implementation of various components of the PMFME Scheme.

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